

**MINISTRY OF ENVIRONMENT AND FORESTS
NOTIFICATION**

New Delhi, the 16th March, 2012

G.S.R. 152(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. (1) These rules may be called the Environment (Protection) Amendment Rules, 2012.
- (2) They shall come into force on the date of their publication in the Official Gazette.
2. In the Environment (Protection) Rules, 1986, in Schedule I, for serial number 69 relating to 'Flour Mills' and entries relating thereto, the following serial number and entries shall be substituted, namely:-

Sl. No. (1)	Industry (2)	Parameter (3)	Standards (4)	
69.	Grain Processing, Flour Mills, Paddy Processing, Pulse Making or Grinding Mills	A.-Emission Standards		
			Capacity (tonne per hour)	Limiting Concentration in mg/Nm ³
		Particulate matter	1 to 3	150
More than 3	100			
<p>Notes:-</p> <p>(i) All dust generating equipments or processes shall be provided with dust extraction arrangement.</p> <p>(ii) The bag houses, etc., shall be connected to chimneys/stacks of 12 metres height or at least 02 metres above the top most point of the building or shed or plant in the industry.</p> <p>(iii) The unit shall channelise shop floor/fugitive emissions through a stack of 12 metres height or at least 02 metres above the top most point of the building or shed or plant in the industry.</p>				

(1)	(2)	(3)	(4)	
			B. - Effluent Standards	
			Limiting value for concentration in mg/l, except for pH	
			Inland surface water	Public sewer Land for irrigation
		pH	5.5-9.0	5.5-9.0 5.5-9.0
		Suspended Solids	100	600 200
		Oil & Grease	10	20 10
		BOD, 3 days at 27°C	30	350 100
		COD	250	- -
			C.-Stormwater Standards	
			(i) Stormwater for a unit (having plot size atleast 250 square meters) shall not be allowed to mix with scrubber water, effluent and/or floor washings.	
			(ii) Stormwater within the battery limits of a unit shall be channelized through separate drain/pipe passing through a HDPE lined pit having holding capacity of 10 minutes (hourly average) of rainfall."	

[F.No. Q-15017/33/2007-CPW]

RAJNEESH DURE, Jt. Secy

Note: The principal rules were published in the Gazette of India vide number S.O. 844 (E), 19th November, 1986 and subsequently amended vide notification numbers S.O. 433 (E), dated 18th April 1987; G.S.R. 512 (E), dated the 9th July, 2009; G.S.R. 543 (E), dated the 22nd July, 2009; G.S.R. 595 (E), dated the 21st August, 2009; G.S.R. 794 (E), dated the 4th November, 2009; G.S.R. 826 (E), dated the 16th November, 2009; G.S.R. 01 (E), dated the 1st January, 2010; G.S.R. 61 (E), dated 5th February, 2010; G.S.R. 485 (E), dated 9th June, 2010; G.S.R. 608 (E), dated 21st July, 2010; G.S.R. 739 (E), dated the 9th September, 2010; and G.S.R. 809(E), dated, 4th October, 2010, G.S.R. 215 (E), dated, the 15th March, 2011; G.S.R. 221(E), dated, the 18th March, 2011; G.S.R. 354 (E), dated, the 2nd May, 2011; G.S.R. 424 (E), dated, the 1st June, 2011; and G.S.R. 446 (E), 13th June, 2011.

प्रति,

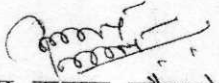
क्षेत्रीय अधिकारी,
म.प्र.प्रदूषण नियंत्रण बोर्ड,
सागर।

विषय :- उद्योग मेसर्स राज पल्सेस, औद्योगिक क्षेत्र ढोंगा जिला-टीकमगढ़ का निरीक्षण प्रतिवेदन।

उपरोक्त विषयान्तर्गत आज दिनांक 27.02.2022 को मेसर्स राज पल्सेस, औद्योगिक क्षेत्र ढोंगा जिला-टीकमगढ़ का निरीक्षण किया गया।

उद्योग को बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1981 के तहत उत्पादन क्षमता - पल्सेस 3000 मी.टन/वर्ष हेतु सम्मति प्रदान की गई है। उद्योग को सम्मति के अद्यतन नवीनीकरण हेतु ऑन लाईन आवेदन प्रस्तुत करने हेतु निर्देशित किया गया है। उद्योग हरी श्रेणी के तहत अल्प प्रदूषणकारी इकाई के अन्तर्गत आता है। उद्योग की उत्पादन प्रक्रिया बंद शोड के अन्तर्गत संचालित है तथा इकाई द्वारा वायु प्रदूषण नियंत्रण हेतु सायक्लोन, बैग डस्ट कलेक्टर की स्थापना की गई है, जिनमें 02 आऊटलेट है। जिसके माध्यम से पक्के कमरे में फिजिटिव इमीशन को एकत्रित किया जाता है, इस प्रकार वायु प्रदूषण नियंत्रण की समुचित व्यवस्था की गई है। निरीक्षण दिवस दाल मिल उत्पादनरत पाई गई। उद्योग में उत्पादन प्रक्रिया के दौरान किसी प्रकार का ईंधन तथा चिमनी का उपयोग नहीं किया जाता है, अतः वायु प्रदूषण की संभावना नहीं रहती है।

कृपया निरीक्षण प्रतिवेदन आवश्यक कार्यवाही हेतु प्रस्तुत है।


सतीश कुमार चौकसे
उपयंत्री
म.प्र.प्रदूषण नियंत्रण बोर्ड, सागर